

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :10-07-2024

Date : 10.07.2024									
SL No.	C.A.No.	Date of Applica tion	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Sea t
1	57767/2 024	10.07.20 24	CONTC- 1383/20 17	P.K. MISHRA	C.O.	COURT NO. 8	Order Dtd. 2024-07-26	CONTEM PT	(Se at No- 2)
2	57769/2 024	10.07.20 24	CONTC- 1231/20 17	A. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-07-05	CONTEM PT	(Se at No- 3)
3	57771/2 024	10.07.20 24	CONTC- 1521/20 17	L. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-07-05	CONTEM PT	(Se at No- 1)
4	57772/2 024	10.07.20 24	CONTC- 485/201 8	A.K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-07-05	CONTEM PT	(Se at No- 1)
5	57773/2 024	10.07.20 24	CONTC- 484/201 8	A.K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-07-05	CONTEM PT	(Se at No- 1)
6	57775/2 024	10.07.20 24	CONTC- 486/201 8	A.K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-07-05	CONTEM PT	(Se at No- 1)
7	57779/2 024	10.07.20 24	CONTC- 487/201 8	A.K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-07-05	CONTEM PT	(Se at No- 1)
8	57782/2 024	10.07.20 24	CONTC- 482/201 8	A.K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-07-05	CONTEM PT	(Se at No- 1)
9	57783/2 024	10.07.20 24	CONTC- 483/201 8	A.K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-07-05	CONTEM PT	(Se at No- 1)

10	57785/2024	10.07.2024	CONTC-481/2018	A.K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-07-05	CONTEMPT	(Seat No-1)
11	57787/2024	10.07.2024	CONTC-480/2018	A.K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-07-05	CONTEMPT	(Seat No-1)
12	57789/2024	10.07.2024	CONTC-447/2018	A.K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-07-05	CONTEMPT	(Seat No-1)
13	57790/2024	10.07.2024	CONTC-428/2018	A.K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-07-05	CONTEMPT	(Seat No-1)
14	57792/2024	10.07.2024	CONTC-434/2018	A.K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-07-05	CONTEMPT	(Seat No-1)
15	57793/2024	10.07.2024	CONTC-346/2018	A.K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-07-05	CONTEMPT	(Seat No-5)
16	57795/2024	10.07.2024	WP (C) - 15116/2024	T. BAG	C.O.	COURT NO. 8	Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
17	57796/2024	10.07.2024	CRLMC-697/2024	H. DAS	C.O.	COURT NO. 8	Order Dtd. 2024-07-03	CRIMINAL MISC	(Seat No-1)
18	57800/2024	10.07.2024	ABLAPL-4871/2024	SAMARENDRA MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-07-04	BAIL-1	(Seat No-3)
19	57805/2024	10.07.2024	CRLLP-107/2018	D K MALLICK	C.O.	COURT NO. 8	Order Dtd. 2024-07-01	BAIL-2	(Seat No-7)
20	57812/2024	10.07.2024	WP (C) - 29150/2023	H.K. PATRA	C.O.	COURT NO. 8	Order Dtd. 2024-07-01	WRIT BRANCH -2	(Seat No-34)
21	57813/2024	10.07.2024	WPC (OAC) - 1787/2015	RABI SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-07-03	OA Branch	(Seat No-1)
22	57815/2024	10.07.2024	WPC (OAC)	T. SWAIN	C.O.	COURT	Order Dtd.	OA	(Seat No-1)

	024	24) - 1038/20 18			NO. 8	2024-07-09	Branch	at No- 1)
23	57817/2 024	10.07.20 24	WPC (OAC) - 1126/20 18	S.K. PARIDA	C.O.	COURT NO. 8	Order Dtd. 2024-07-09	OA Branch	(Se at No- 1)
24	57818/2 024	10.07.20 24	WPC (OAC) - 709/201 8	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-09	OA Branch	(Se at No- 1)
25	57819/2 024	10.07.20 24	WP (C) - 10126/2 024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-26	WRIT BRANCH -6	(Se at No- 36)
26	57820/2 024	10.07.20 24	WP (C) - 16257/2 024	BISWARANJAN PARAMGURU	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	WRIT BRANCH -4	(Se at No- 46)
27	57821/2 024	10.07.20 24	WP (C) - 16258/2 024	BISWARANJAN PARAMGURU	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	WRIT BRANCH -4	(Se at No- 46)
28	57822/2 024	10.07.20 24	WP (C) - 16260/2 024	BISWARANJAN PARAMGURU	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	WRIT BRANCH -4	(Se at No- 46)
29	57823/2 024	10.07.20 24	WP (C) - 16229/2 024	I.CH. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	WRIT BRANCH -4	(Se at No- 46)
30	57824/2 024	10.07.20 24	WP (C) - 16175/2 024	S.K. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	WRIT BRANCH -2	(Se at No- 8)
31	57825/2 024	10.07.20 24	WP (C) - 15910/2 024	K.K. NATH	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Se at No- 41)
32	57826/2 024	10.07.20 24	WP (C) - 15981/2 024	M. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Se at No- 41)
33	57827/2 024	10.07.20 24	WP (C) - 15970/2 024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Se at No- 41)
34	57828/2 024	10.07.20 24	WP (C) - 15911/2 024	B.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Se at No- 41)

35	57829/2024	10.07.2024	WP (C) - 16198/2024	P.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	WRIT BRANCH -2	(Se at No-8)
36	57830/2024	10.07.2024	WP (C) - 16135/2024	M.K. PATI	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH -2	(Se at No-8)
37	57831/2024	10.07.2024	CRLMP-966/2024	NK SEN	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Se at No-39)
38	57832/2024	10.07.2024	WP (C) - 16048/2024	S.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	WRIT BRANCH -1	(Se at No-4)
39	57833/2024	10.07.2024	CRLMP-971/2024	MR DAS	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Se at No-39)
40	57834/2024	10.07.2024	WP (C) - 830/2024	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	WRIT BRANCH -7	(Se at No-44)
41	57835/2024	10.07.2024	CRLREV-256/2024	M K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CRIMINAL REVISION	(Se at No-1)
42	57837/2024	10.07.2024	WP (C) - 16191/2024	BISHESWAR DASH	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	WRIT BRANCH -2	(Se at No-8)
43	57838/2024	10.07.2024	CRLMP-969/2024	B TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Se at No-39)
44	57839/2024	10.07.2024	CRLREV-263/2024	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CRIMINAL REVISION	(Se at No-1)
45	57840/2024	10.07.2024	WP (C) - 15947/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Se at No-41)
46	57841/2024	10.07.2024	CRLREV-61/2024	P K ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CRIMINAL REVISION	(Se at No-3)
47	57842/2024	10.07.2024	CRLMP-970/2024	BK ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Se at No-)

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48	57843/2 024	10.07.20 24	WP (C) - 15945/2 024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Se at No- 41)
49	57844/2 024	10.07.20 24	WP (C) - 14784/2 024	R C MUDULI	C.O.	COURT NO. 10	Order Dtd. 2024-08-02	WRIT BRANCH -3	(Se at No- 12)
50	57845/2 024	10.07.20 24	WP (C) - 15944/2 024	A. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Se at No- 41)
51	57846/2 024	10.07.20 24	WP (C) - 14460/2 024	H K PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-07-04	WRIT BRANCH -7	(Se at No- 5)
52	57847/2 024	10.07.20 24	WP (C) - 15940/2 024	A. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Se at No- 41)
53	57848/2 024	10.07.20 24	WP (C) - 13939/2 024	SUBHRANSU BHUSAN MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-12	WRIT BRANCH -1	(Se at No- 31)
54	57849/2 024	10.07.20 24	WP (C) - 15908/2 024	A. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Se at No- 41)
55	57850/2 024	10.07.20 24	WP (C) - 15372/2 024	P C DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	WRIT BRANCH -1	(Se at No- 3)
56	57851/2 024	10.07.20 24	WP (C) - 15674/2 024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 10	Order Dtd. 2024-07-04	WRIT BRANCH -4	(Se at No- 17)
57	57852/2 024	10.07.20 24	WP (C) - 16018/2 024	K. PARIDA	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	WRIT BRANCH -1	(Se at No- 4)
58	57853/2 024	10.07.20 24	WP (C) - 13522/2 024	J R BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-07-05	WRIT BRANCH -5	(Se at No- 22)
59	57854/2 024	10.07.20 24	WP (C) - 14899/2 024	R.K. MOHABHOI	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	WRIT BRANCH -4	(Se at No- 17)
60	57855/2 024	10.07.20 24	WP (C) - 859/202	SARAT CHANDRA	C.O.	COURT NO. 2	Order Dtd. 2024-07-24	WRIT BRANCH	(Se at

			4	MEKAP		OLD		-7	No-44)
61	57856/2024	10.07.2024	WP (C) - 15917/2024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Se at No-41)
62	57857/2024	10.07.2024	WP (C) - 19615/2013	P N NAYAK	C.O.	CH	Order Dtd. 2024-07-25	WRIT BRANCH -8	(Se at No-40)
63	57858/2024	10.07.2024	WP (C) - 15277/2024	N K SEN	C.O.	CH	Order Dtd. 2024-07-05	WRIT BRANCH -8	(Se at No-40)
64	57859/2024	10.07.2024	CRLMP-968/2024	B TRIPATHY	C.O.	CH	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Se at No-39)
65	57860/2024	10.07.2024	WP (C) - 15228/2024	D K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-23	WRIT BRANCH -8	(Se at No-40)
66	57861/2024	10.07.2024	CRLMC-1935/2024	R.K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-07-03	CRIMINAL MISC	(Se at No-5)
67	57862/2024	10.07.2024	WP (C) - 15230/2024	S K BHANJADEO	C.O.	COURT NO. 10	Order Dtd. 2024-07-05	WRIT BRANCH -8	(Se at No-40)
68	57863/2024	10.07.2024	CRLMC-2098/2024	S. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	CRIMINAL MISC	(Se at No-1)
69	57864/2024	10.07.2024	WP (C) - 15494/2024	S K BHANJADEO	C.O.	COURT NO. 10	Order Dtd. 2024-07-05	WRIT BRANCH -2	(Se at No-7)
70	57865/2024	10.07.2024	CRLMP-975/2024	PK LENKA	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Se at No-39)
71	57866/2024	10.07.2024	CRLMC-2068/2024	N.K. LENKA	C.O.	COURT NO. 10	Order Dtd. 2024-07-03	CRIMINAL MISC	(Se at No-1)
72	57867/2024	10.07.2024	WP (C) - 15421/2024	S K BHANJADEO	C.O.	COURT NO. 10	Order Dtd. 2024-07-05	WRIT BRANCH -2	(Se at No-7)
73	57868/2024	10.07.2024	CRLMP-	PK MISHRA	C.O.	COURT	Order Dtd.	WRIT	(Se

	024	24	974/2024			NO. 10	2024-07-09	BRANCH-8	at No-39)
74	57869/2024	10.07.2024	WP (C) - 15394/2024	S K BHANJADEO	C.O.	COURT NO. 10	Order Dtd. 2024-07-05	WRIT BRANCH-1	(Se at No-3)
75	57871/2024	10.07.2024	WP (C) - 15330/2024	S K BHANJADEO	C.O.	COURT NO. 10	Order Dtd. 2024-07-05	WRIT BRANCH-1	(Se at No-3)
76	57872/2024	10.07.2024	CRLMC-1934/2024	D. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Se at No-5)
77	57873/2024	10.07.2024	CRLA-180/2024	SK BHANJADEO	C.O.	COURT NO. 5	Order Dtd. 2024-07-09	CRIMINAL APPEAL	(Se at No-10)
78	57874/2024	10.07.2024	WP (C) - 14501/2024	N K ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-08-12	WRIT BRANCH-1	(Se at No-1)
79	57875/2024	10.07.2024	CRLMC-1088/2024	J. BHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Se at No-6)
80	57876/2024	10.07.2024	WP (C) - 14979/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-05	WRIT BRANCH-5	(Se at No-20)
81	57877/2024	10.07.2024	WP (C) - 14953/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-05	WRIT BRANCH-5	(Se at No-20)
82	57878/2024	10.07.2024	CRLMC-2086/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Se at No-1)
83	57879/2024	10.07.2024	WP (C) - 14925/2024	G K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-05	WRIT BRANCH-5	(Se at No-20)
84	57880/2024	10.07.2024	CRLMC-1944/2024	D. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Se at No-5)
85	57881/2024	10.07.2024	WP (C) - 14810/2024	BINOD KU. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-05	WRIT BRANCH-4	(Se at No-17)

86	57882/2024	10.07.2024	CRLMC-1939/2024	D. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Se at No-5)
87	57883/2024	10.07.2024	WP (C) - 14710/2024	MONOMOY BASU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-05	WRIT BRANCH -3	(Se at No-12)
88	57884/2024	10.07.2024	CRLMC-2376/2024	A.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-09	CRIMINAL MISC	(Se at No-2)
89	57885/2024	10.07.2024	WP (C) - 15235/2024	S K BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-05	WRIT BRANCH -8	(Se at No-40)
90	57886/2024	10.07.2024	CRLMC-2326/2024	M.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Se at No-2)
91	57887/2024	10.07.2024	CRLMC-2194/2024	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-09		(Se at No-2)
92	57888/2024	10.07.2024	CRLMC-2193/2024	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-09		(Se at No-2)
93	57889/2024	10.07.2024	CRLMC-2359/2022	USHARANI PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-03	CRIMINAL MISC	(Se at No-6)
94	57890/2024	10.07.2024	CRLMC-2315/2022	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-03	CRIMINAL MISC	(Se at No-6)
95	57891/2024	10.07.2024	CRLMC-1704/2024	D.K. JENA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	CRIMINAL MISC	(Se at No-6)
96	57892/2024	10.07.2024	CRLMC-1704/2024	D.K. JENA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	CRIMINAL MISC	(Se at No-6)
97	57893/2024	10.07.2024	CRLMC-1704/2024	D.K. JENA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	CRIMINAL MISC	(Se at No-6)
98	57894/2024	10.07.2024	ABLAPL-6698/2024	SUDHANSU PRASAD MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-07-09		(Se at No-)

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99	57895/2024	10.07.2024	BLAPL-6555/2024	S. R. PATTNAIK	C.O.	COURT NO. 15	Order Dtd. 2024-07-04		(Seat No-6)
100	57897/2024	10.07.2024	ABLAPL-5018/2024	S BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-07-09		(Seat No-6)
101	57898/2024	10.07.2024	ABLAPL-5021/2024	MR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-07-09		(Seat No-6)
102	57900/2024	10.07.2024	JCRLA-17/2020	MR. SAUGAT DASH, MR. CHITTARANJAN SAHOO, P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-11)
103	57901/2024	10.07.2024	BLAPL-7765/2023	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-05	BAIL-2	(Seat No-8)
104	57902/2024	10.07.2024	CRLA-708/2023	NIRANJAN SINGH (1)	C.O.	COURT NO. 7	Order Dtd. 2024-09-17	CRIMINAL APPEAL	(Seat No-9)
105	57903/2024	10.07.2024	CRLA-525/2024	M.R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-11)
106	57904/2024	10.07.2024	CRLA-607/2024	DURGADATTA MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2024-11-05	CRIMINAL APPEAL	(Seat No-11)
107	57905/2024	10.07.2024	CRLA-851/2023	P.K. PANI	C.O.	COURT NO. 7	Order Dtd. 2024-11-21	CRIMINAL APPEAL	(Seat No-9)
108	57906/2024	10.07.2024	WP (C) - 7665/2022	P BASTIA	C.O.	COURT NO. 7	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Seat No-40)
109	57907/2024	10.07.2024	WP (C) - 7665/2022	ANIL SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Seat No-40)
110	57908/2024	10.07.2024	WP (C) - 38242/2023	G.K. SUNDARAY	C.O.	COURT NO. 7	Order Dtd. 2024-07-09	WRIT BRANCH (DIVISION BENCH-	(Seat No-111)

								2)	
11 1	57909/2 024	10.07.20 24	WP (C) - 16203/2 024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 7	Order Dtd. 2024-07-09	WRIT BRANCH -4	(Se at No- 46)
11 2	57910/2 024	10.07.20 24	WP (C) - 8278/20 24	G.K. SUNDARAY	C.O.	COURT NO. 7	Order Dtd. 2024-07-08	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 114)
11 3	57911/2 024	10.07.20 24	WP (C) - 16016/2 024	M.K. PANI	C.O.	COURT NO. 7	Order Dtd. 2024-07-04	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 104)
11 4	57912/2 024	10.07.20 24	WP (C) - 16204/2 024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 7	Order Dtd. 2024-07-09	WRIT BRANCH -4	(Se at No- 46)
11 5	57914/2 024	10.07.20 24	WP (C) - 16207/2 024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 7	Order Dtd. 2024-07-09	WRIT BRANCH -4	(Se at No- 46)
11 6	57915/2 024	10.07.20 24	CMP- 622/202 4	SARAT DASH	C.O.	COURT NO. 7	Order Dtd. 2024-07-09	WRIT BRANCH -4	(Se at No- 37)
11 7	57916/2 024	10.07.20 24	WP (C) - 15617/2 024	M. PAGAL	C.O.	COURT NO. 7	Order Dtd. 2024-07-09	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 123)
11 8	57917/2 024	10.07.20 24	CMP- 658/202 4	K N SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-07-09	WRIT BRANCH -4	(Se at No- 37)
11 9	57918/2 024	10.07.20 24	WP (C) - 14855/2 024	N.CH. SINHA	C.O.	COURT NO. 7	Order Dtd. 2024-07-09	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 114)
12 0	57919/2 024	10.07.20 24	CMP- 371/202 3	B K DAS	C.O.	COURT NO. 7	Order Dtd. 2024-07-05	WRIT BRANCH -8	(Se at No- 41)
12 1	57920/2 024	10.07.20 24	CMP- 371/202 3	J P KAR	C.O.	COURT NO. 7	Order Dtd. 2024-07-05	WRIT BRANCH -8	(Se at No-

									41)
12 2	57921/2 024	10.07.20 24	CMP- 436/202 4	A DAS	C.O.	COURT NO. 20	Order Dtd. 2024-09-10	WRIT BRANCH -2	(Se at No- 6)
12 3	57922/2 024	10.07.20 24	CRLA- 219/201 7	S.P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMIN AL APPEAL	(Se at No- 8)
12 4	57923/2 024	10.07.20 24	CMP- 435/202 4	A K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-09	WRIT BRANCH -2	(Se at No- 6)
12 5	57925/2 024	10.07.20 24	CMP- 1320/20 23	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-09	WRIT BRANCH -2	(Se at No- 6)
12 6	57926/2 024	10.07.20 24	CRLA- 219/201 7	S.P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMIN AL APPEAL	(Se at No- 8)
12 7	57927/2 024	10.07.20 24	CMP- 785/202 3	S MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-09	WRIT BRANCH -4	(Se at No- 27)
12 8	57928/2 024	10.07.20 24	CMP- 1321/20 23	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-09	WRIT BRANCH -2	(Se at No- 6)
12 9	57929/2 024	10.07.20 24	CRLA- 373/201 9	J.P. KAR	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 9999-12-31	CRIMIN AL APPEAL	(Se at No- 6)
13 0	57930/2 024	10.07.20 24	CMP- 426/202 3	ANIL SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-07-09	WRIT BRANCH -1	(Se at No- 4)
13 1	57931/2 024	10.07.20 24	RPFAM- 109/202 3	M/S.LAXMINA RAYAN RAYATSINGH	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-07-09	FIRST APPEAL	(Se at No- 5)
13 2	57938/2 024	10.07.20 24	WP (C) - 15599/2 024	D BISWAL	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-07-09	WRIT BRANCH -3	(Se at No- 33)
13 3	57939/2 024	10.07.20 24	BLAPL- 5002/20 24	DK DALAI	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-07-09		(Se at No- 33)
13 4	57940/2 024	10.07.20 24	CMP- 371/202	D. NAYAK	C.O.	CHIEF JUSTIC	Order Dtd. 2024-07-05	WRIT BRANCH	(Se at

			3			E'S COURT		-8	No-41)
135	57941/2024	10.07.2024	WP (C) - 15606/2024	D BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-09	WRIT BRANCH -4	(Se at No-17)
136	57942/2024	10.07.2024	WP (C) - 15603/2024	D BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-09	WRIT BRANCH -4	(Se at No-17)
137	57943/2024	10.07.2024	WP (C) - 12891/2023	H K PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-05	WRIT BRANCH -5	(Se at No-22)
138	57944/2024	10.07.2024	RSA-188/2024	S BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-08-20	SECOND APPEAL	(Se at No-5)
139	57945/2024	10.07.2024	WP (C) - 14240/2024	PANCHANAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-07-09	WRIT BRANCH -5	(Se at No-32)
140	57947/2024	10.07.2024	WP (C) - 14242/2024	PANCHANAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-07-09	WRIT BRANCH -5	(Se at No-32)
141	57948/2024	10.07.2024	WP (C) - 6874/2012	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-07-03	WRIT BRANCH -2	(Se at No-8)
142	57949/2024	10.07.2024	WP (C) - 6874/2012	P K MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-07-03	WRIT BRANCH -2	(Se at No-8)
143	57950/2024	10.07.2024	WP (C) - 15701/2024	R.K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-07-03	WRIT BRANCH -6	(Se at No-16)
144	57951/2024	10.07.2024	WP (C) - 6874/2012	S K BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-07-03	WRIT BRANCH -2	(Se at No-8)
145	57952/2024	10.07.2024	WP (C) - 16136/2021	A.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2021-06-21	WRIT BRANCH -6	(Se at No-26)
146	57954/2024	10.07.2024	WP (C) - 16005/2024	A. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-07-09	WRIT BRANCH -1	(Se at No-4)
147	57955/2024	10.07.2024	TRP (C) -	M R BARIK	C.O.	COURT	Order Dtd.	M.J.C.	(Se

7	024	24	91/2017			NO. 11	2024-07-30		at No-6)
148	57956/2024	10.07.2024	WP (C) - 15994/2024	A. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Se at No-41)
149	57962/2024	10.07.2024	ABLAPL-6314/2024	N SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-07-09		(Se at No-41)
150	57965/2024	10.07.2024	WP (C) - 15367/2024	P.C. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-19	WRIT BRANCH -1	(Se at No-3)
151	57966/2024	10.07.2024	CRLREV-304/2024	B.B.ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-07-05	CRIMINAL REVISION	(Se at No-5)
152	57967/2024	10.07.2024	WP (C) - 15338/2024	M.R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-09	WRIT BRANCH -1	(Se at No-3)
153	57968/2024	10.07.2024	WP (C) - 15863/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-07-19	WRIT BRANCH -7	(Se at No-15)
154	57969/2024	10.07.2024	ABLAPL-2492/2024	CHIRANJAYA MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-07-03	BAIL-2	(Se at No-8)
155	57971/2024	10.07.2024	CRLMC-2203/2024	UMESH CHANDRA DORA	C.O.	COURT NO. 2	Order Dtd. 2024-07-09	CRIMINAL MISC	(Se at No-7)
156	57972/2024	10.07.2024	WP (C) - 12300/2024	BHARAT KUMAR MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-08-08	WRIT BRANCH -7	(Se at No-18)
157	57973/2024	10.07.2024	CRLMC-2276/2024	B.S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-07-09	CRIMINAL MISC	(Se at No-7)
158	57974/2024	10.07.2024	WP (C) - 11535/2024	J P KAR	C.O.	COURT NO. 23	Order Dtd. 2024-07-09	WRIT BRANCH -6	(Se at No-16)
159	57975/2024	10.07.2024	CRLMC-2386/2024	S. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-09	CRIMINAL MISC	(Se at No-2)

160	57976/2024	10.07.2024	CRLMC-2425/2024	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No-2)
161	57977/2024	10.07.2024	WP (C) - 14586/2019	KAMALAKANTA NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-09	WRIT BRANCH -3	(Se at No-28)
162	57978/2024	10.07.2024	WP (C) - 8906/2024	P BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-09	WRIT BRANCH -1	(Se at No-31)
163	57979/2024	10.07.2024	ABLAPL-5036/2024	DC DEY	C.O.	COURT NO. 2	Order Dtd. 2024-07-09	BAIL-1	(Se at No-4)
164	57980/2024	10.07.2024	WP (C) - 12109/2024	S GHOSE	C.O.	COURT NO. 2	Order Dtd. 2024-07-09	WRIT BRANCH -6	(Se at No-35)
165	57982/2024	10.07.2024	WP (C) - 35105/2021	B P MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-07-09	WRIT BRANCH -3	(Se at No-11)
166	57983/2024	10.07.2024	WA-871/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Se at No-2)
167	57985/2024	10.07.2024	CRP-22/2012	ASHUTOSH MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-09	CIVIL REVISION	(Se at No-1)
168	57987/2024	10.07.2024	CRP-43/2023	D NAYAK	C.O.	COURT NO. 14	Order Dtd. 2024-08-16	CIVIL REVISION	(Se at No-1)
169	57989/2024	10.07.2024	WP (C) - 39163/2021	P K LENKA	C.O.	COURT NO. 14	Order Dtd. 2024-07-09	WRIT BRANCH -1	(Se at No-1)
170	57990/2024	10.07.2024	WA-870/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Se at No-2)
171	57992/2024	10.07.2024	WP (C) - 15569/2024	SAROJ KU. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-09	WRIT BRANCH -3	(Se at No-33)
172	57994/2024	10.07.2024	WA-869/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S	Order Dtd. 2024-08-13	WRIT APPEAL	(Se at No-

						COURT			2)
173	57995/2024	10.07.2024	WP (C) - 34845/2023	P C MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Se at No-39)
174	57997/2024	10.07.2024	BLAPL-4955/2024	GR PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-09		(Se at No-39)
175	57998/2024	10.07.2024	CRLA-467/2006	R.K. PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-09	CRIMINAL APPEAL	(Se at No-8)
176	58000/2024	10.07.2024	WP (C) - 34845/2023	P C MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Se at No-39)
177	58001/2024	10.07.2024	CRLMA-301/2016	N.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-09	BAIL-2	(Se at No-7)
178	58003/2024	10.07.2024	WP (C) - 39392/2023	SOMNATH BARDHAN	C.O.	COURT NO. 10	Order Dtd. 2024-09-17	WRIT BRANCH -2	(Se at No-6)
179	58004/2024	10.07.2024	WA-868/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Se at No-2)
180	58008/2024	10.07.2024	WA-867/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Se at No-2)
181	58010/2024	10.07.2024	WA-864/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Se at No-2)
182	58012/2024	10.07.2024	WP (C) - 14803/2024	BRAJA KISHORE SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-01	WRIT BRANCH -4	(Se at No-17)
183	58013/2024	10.07.2024	WA-1470/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Se at No-7)
184	58015/2024	10.07.2024	WP (C) - 16084/2024	GAGAN ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	WRIT BRANCH -1	(Se at No-4)
185	58016/2024	10.07.2024	WA-1181/20	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Se at No-4)

			24			E'S COURT			No-3)
186	58018/2024	10.07.2024	WP (C) - 15952/2024	LAMBODAR PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-09	WRIT BRANCH -8	(Seat No-41)
187	58019/2024	10.07.2024	WA-887/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Seat No-2)
188	58021/2024	10.07.2024	WA-885/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Seat No-2)
189	58022/2024	10.07.2024	WA-878/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Seat No-2)
190	58023/2024	10.07.2024	WA-877/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Seat No-2)
191	58025/2024	10.07.2024	WA-872/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Seat No-2)
192	58027/2024	10.07.2024	WA-863/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Seat No-2)
193	58030/2024	10.07.2024	WA-862/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Seat No-2)
194	58031/2024	10.07.2024	WA-861/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Seat No-2)
195	58033/2024	10.07.2024	WA-860/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Seat No-2)
196	58034/2024	10.07.2024	WA-859/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Seat No-2)
197	58036/2024	10.07.2024	WA-858/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Seat No-2)
19	58041/2	10.07.20	WP (C) -	H K MOHANTA	C.O.	COURT	Order Dtd.	WRIT	(Se

8	024	24	15369/2024			NO. 23	2024-07-09	BRANCH-1	at No-3)
199	58042/2024	10.07.2024	WP (C) - 12849/2024	R K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-09	WRIT BRANCH-5	(Se at No-20)
200	58043/2024	10.07.2024	WP (C) - 16338/2024	S K BHANJADEO	C.O.	COURT NO. 23	Order Dtd. 2024-07-09	WRIT BRANCH-5	(Se at No-21)
201	58045/2024	10.07.2024	WP (C) - 16401/2024	P K PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-07-09	WRIT BRANCH-6	(Se at No-35)
202	58046/2024	10.07.2024	WP (C) - 1902/2024	P K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-07-09	WRIT BRANCH-2	(Se at No-6)
203	58047/2024	10.07.2024	BLAPL-4341/2024	GC JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-09		(Se at No-6)
204	58048/2024	10.07.2024	BLAPL-6332/2024	JR BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-09		(Se at No-6)
205	58050/2024	10.07.2024	ABLAPL-6210/2024	N ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-09	BAIL-1	(Se at No-2)
206	58051/2024	10.07.2024	WP (C) - 15326/2024	BIJAYANANDA SAMANTARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-05	WRIT BRANCH-1	(Se at No-3)
207	58053/2024	10.07.2024	WP (C) - 16229/2024	R.K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-09	WRIT BRANCH-4	(Se at No-46)
208	58054/2024	10.07.2024	WP (C) - 14386/2024	RAJENDRA NARAYAN ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-07-09	WRIT BRANCH-6	(Se at No-36)
209	58055/2024	10.07.2024	LAA-98/2018	T.K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-07-02	FIRST APPEAL	(Se at No-4)
210	58056/2024	10.07.2024	LAA-133/2018	ASC, ASHOK KUMAR SWAIN (1)	C.O.	COURT NO. 20	Order Dtd. 2024-07-02	FIRST APPEAL	(Se at No-4)

21 1	58057/2 024	10.07.20 24	LAA- 133/201 8	B.K. PARDHI	C.O.	COURT NO. 20	Order Dtd. 2024-07-02	FIRST APPEAL	(Se at No- 4)
21 2	58058/2 024	10.07.20 24	LAA- 123/201 8	S.P. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-07-02	FIRST APPEAL	(Se at No- 4)
21 3	58059/2 024	10.07.20 24	LAA- 123/201 8	A.K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-07-02	FIRST APPEAL	(Se at No- 4)
21 4	58061/2 024	10.07.20 24	WP (C) - 16015/2 024	P. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-08-12	WRIT BRANCH -1	(Se at No- 4)
21 5	58062/2 024	10.07.20 24	WP (C) - 1057/20 11	R.K. MOHAPATRA	C.O.	COURT NO. 16	Order Dtd. 2024-07-09	WRIT BRANCH -3	(Se at No- 33)
21 6	58063/2 024	10.07.20 24	WP (C) - 23981/2 023	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-07-01	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 107)
21 7	58064/2 024	10.07.20 24	ABLAPL- 6615/20 24	RAHUL SETHI	C.O.	COURT NO. 16	Order Dtd. 2024-07-03	BAIL-1	(Se at No- 1)
21 8	58065/2 024	10.07.20 24	WP (C) - 16188/2 024	P.K. LENKA	C.O.	COURT NO. 16	Order Dtd. 2024-07-05	WRIT BRANCH -2	(Se at No- 8)
21 9	58066/2 024	10.07.20 24	WP (C) - 16225/2 024	S MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-05	WRIT BRANCH -4	(Se at No- 46)
22 0	58067/2 024	10.07.20 24	ABLAPL- 2311/20 24	M R SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-03	BAIL-2	(Se at No- 12)
22 1	58068/2 024	10.07.20 24	ABLAPL- 2429/20 24	N MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-07-03		(Se at No- 12)
22 2	58069/2 024	10.07.20 24	ABLAPL- 2430/20 24	N MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-07-03		(Se at No- 12)
22	58070/2	10.07.20	WP (C) -	P.K.	C.O.	COURT	Order Dtd.	WRIT	(Se

3	024	24	16406/2024	MOHANTY		NO. 23	2024-09-11	BRANCH-6	at No-35)
224	58071/2024	10.07.2024	WP (C) - 16527/2024	P.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-09-11	WRIT BRANCH-7	(Se at No-18)
225	58072/2024	10.07.2024	WP (C) - 16335/2024	T. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-08-08	WRIT BRANCH-5	(Se at No-21)
226	58073/2024	10.07.2024	WP (C) - 16528/2024	S.K. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-07-10	WRIT BRANCH-7	(Se at No-18)
227	58074/2024	10.07.2024	BLAPL-11750/2023	A.K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	BAIL-1	(Se at No-5)
228	58075/2024	10.07.2024	TRPCRL-35/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2024-08-20	BAIL-1	(Se at No-3)
229	58076/2024	10.07.2024	TRP (C) - 71/2024	P. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-07-09	M.J.C.	(Se at No-6)
230	58077/2024	10.07.2024	WP (C) - 11021/2018	A.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-07-05	WRIT BRANCH-1	(Se at No-30)
231	58078/2024	10.07.2024	WP (C) - 11021/2018	M. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-07-05	WRIT BRANCH-1	(Se at No-30)
232	58079/2024	10.07.2024	RSA-383/2019	T.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-05	SECOND APPEAL	(Se at No-4)
233	58080/2024	10.07.2024	RSA-383/2019	H.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-07-05	SECOND APPEAL	(Se at No-4)
234	58081/2024	10.07.2024	RSA-50/2023	A.K. SARANGI	C.O.	DR (J)	Order Dtd. 2024-08-27	SECOND APPEAL	(Se at No-1)
235	58082/2024	10.07.2024	RSA-63/2023	S.K. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-09-02	SECOND APPEAL	(Se at No-1)

236	58083/2024	10.07.2024	RSA-330/2015	S.S.BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-07-05	SECOND APPEAL	(Se at No-1)
237	58084/2024	10.07.2024	WP (C) - 16364/2024	R. C. MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-07-10	WRIT BRANCH -5	(Se at No-21)
238	58085/2024	10.07.2024	WP (C) - 16541/2024	R. C. MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-07-10	WRIT BRANCH -7	(Se at No-18)
239	58086/2024	10.07.2024	CRLA-511/2022	M N MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-10	CRIMINAL APPEAL	(Se at No-7)
240	58087/2024	10.07.2024	WP (C) - 15999/2024	PINKY JENA	C.O.	COURT NO. 1	Order Dtd. 2024-07-10	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
241	57754/2024	10.07.2024	RVWPET-175/2021	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-06-24	CIVIL REVISION	(Se at No-1)
242	57755/2024	10.07.2024	RVWPET-67/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-06-24	CIVIL REVISION	(Se at No-1)
243	57756/2024	10.07.2024	RVWPET-175/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-06-24	CIVIL REVISION	(Se at No-1)
244	57757/2024	10.07.2024	ARBA-28/2019	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-20	M.J.C.	(Se at No-1)
245	57758/2024	10.07.2024	WP (C) - 14272/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-07-02	WRIT BRANCH -5	(Se at No-32)
246	57759/2024	10.07.2024	CMP-498/2022	PRASANTA KUMAR PATRI	GENERAL		Entire Brief	WRIT BRANCH -3	(Se at No-14)
247	57760/2024	10.07.2024	WP (C) - 14902/2024	MANAS PATI	GENERAL		Order Dtd. 2024-07-05	WRIT BRANCH -5	(Se at No-20)
248	57761/2024	10.07.2024	ABLAPL-	PRASANTA	GENERAL		Order Dtd.	BAIL-2	(Se at No-20)

8	024	24	5332/2023	KUMAR PATRI	RAL		2023-06-22		at No-10)
249	57763/2024	10.07.2024	WP (C) - 41317/2023	LAXMIKANTA TRIPATHY	GENERAL		Order Dtd. 2023-12-19	WRIT BRANCH -1	(Seat No-2)
250	57768/2024	10.07.2024	ABLAPL-5311/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-07-09		(Seat No-2)
251	57776/2024	10.07.2024	ABLAPL-6660/2024	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-07-04	BAIL-2	(Seat No-12)
252	57780/2024	10.07.2024	BLAPL-6075/2024	SANKAR PRASAD PADHI	GENERAL		Order Dtd. 2024-07-09		(Seat No-12)
253	57807/2024	10.07.2024	CRLA-467/2006	PRASANNA KUMAR NANDA	GENERAL		Order Dtd. 2024-07-09	CRIMINAL APPEAL	(Seat No-8)
254	57808/2024	10.07.2024	WP (C) - 15462/2024	MANASH RANJAN SAHOO	GENERAL		Order Dtd. 2024-07-05	WRIT BRANCH -2	(Seat No-7)
255	57809/2024	10.07.2024	CRLMP-972/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-07-09	WRIT BRANCH -8	(Seat No-39)
256	57810/2024	10.07.2024	WP (C) - 8278/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-07-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
257	57811/2024	10.07.2024	WP (C) - 15753/2024	MANAS PATI	GENERAL		Order Dtd. 2024-07-09	WRIT BRANCH -6	(Seat No-16)
258	57814/2024	10.07.2024	WP (C) - 15758/2024	MANAS PATI	GENERAL		Order Dtd. 2024-07-09	WRIT BRANCH -6	(Seat No-16)
259	57816/2024	10.07.2024	WP (C) - 15764/2024	MANAS PATI	GENERAL		Order Dtd. 2024-07-09	WRIT BRANCH -6	(Seat No-16)
260	57836/2024	10.07.2024	ARBA-29/2019	SANJAY KUMAR	GENERAL		Order Dtd. 2024-05-20	M.J.C.	(Seat at

				BEHERA					No-1)
261	57870/2024	10.07.2024	BLAPL-10547/2019	SARBESWAR SAHOO	GENERAL		Order Dtd. 2020-05-28	CRIMINAL MISC	(Seat No-3)
262	57899/2024	10.07.2024	BLAPL-10599/2019	SARBESWAR SAHOO	GENERAL		Order Dtd. 2020-07-20	CRIMINAL MISC	(Seat No-3)
263	57913/2024	10.07.2024	BLAPL-5849/2021	SARBESWAR SAHOO	GENERAL		Order Dtd. 2022-04-21	BAIL-2	(Seat No-11)
264	57924/2024	10.07.2024	SA-148/2002	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-06-27	SECOND APPEAL	(Seat No-4)
265	57932/2024	10.07.2024	LAA-133/2018	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-02	FIRST APPEAL	(Seat No-4)
266	57933/2024	10.07.2024	ARBA-30/2019	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-06-20	M.J.C.	(Seat No-1)
267	57934/2024	10.07.2024	SA-229/1995	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-03	SECOND APPEAL	(Seat No-7)
268	57935/2024	10.07.2024	BLAPL-5598/2024	JAYASHREE BEHERA	GENERAL		Order Dtd. 2024-07-10		(Seat No-7)
269	57936/2024	10.07.2024	WP (C) - 6936/2024	BIJAYA KUMAR NAYAK (3)	GENERAL		Order Dtd. 2024-07-10	WRIT BRANCH -3	(Seat No-14)
270	57937/2024	10.07.2024	WP (C) - 16071/2024	HIRARAM BHOI	GENERAL		Order Dtd. 2024-07-05	WRIT BRANCH -1	(Seat No-4)
271	57946/2024	10.07.2024	WP (C) - 16087/2024	HIRARAM BHOI	GENERAL		Petition	WRIT BRANCH -1	(Seat No-4)
272	57953/2024	10.07.2024	WP (C) - 39989/2023	BIJAYA KUMAR NAYAK (3)	GENERAL		Order Dtd. 2024-07-10	WRIT BRANCH -2	(Seat No-7)
27	57957/2	10.07.20	CRLREV-	RAJ KISHORE	GENE		Order Dtd.	CRIMIN	(Se

3	024	24	224/2023	POLAI	RAL		2024-07-09	AL REVISION	at No-4)
274	57958/2024	10.07.2024	WP (C) - 16089/2024	HIRARAM BHOI	GENERAL		Petition	WRIT BRANCH -1	(Se at No-4)
275	57959/2024	10.07.2024	CRLREV-225/2023	RAJ KISHORE POLAI	GENERAL		Order Dtd. 2024-07-09	CRIMINAL REVISION	(Se at No-4)
276	57981/2024	10.07.2024	WP (C) - 26340/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-04	WRIT BRANCH -2	(Se at No-8)
277	57986/2024	10.07.2024	WP (C) - 13686/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-07-11	WRIT BRANCH -5	(Se at No-32)
278	57993/2024	10.07.2024	BLAPL-6353/2024	SUDHIR NAIK	GENERAL		Order Dtd. 2024-07-10	BAIL-2	(Se at No-10)
279	57999/2024	10.07.2024	WP (C) - 13338/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-06-27	WRIT BRANCH -1	(Se at No-2)
280	58007/2024	10.07.2024	WP (C) - 12638/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-05-27	WRIT BRANCH -2	(Se at No-34)
281	58028/2024	10.07.2024	BLAPL-4194/2024	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2024-07-10	BAIL-2	(Se at No-9)
282	58044/2024	10.07.2024	CRLMC-2149/2024	RUDRA MADHAB BISHWAL	GENERAL		Order Dtd. 2024-07-09		(Se at No-9)
283	58052/2024	10.07.2024	BLAPL-2945/2024	GURUPRASAD BEHERA	GENERAL		Order Dtd. 2024-07-09		(Se at No-9)
284	58060/2024	10.07.2024	WP (C) - 13135/2024	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2024-07-10	WRIT BRANCH -1	(Se at No-2)
285	57762/2024	10.07.2024	WP (C) - 20132/2013	J.C BARAL	GENERAL		Order Dtd. 2014-05-14		(Se at No-2)

286	57764/2024	10.07.2024	WP (C) - 17564/2014	J .C BARAL	GENERAL		Order Dtd. 2016-08-10		(Seat No-2)
287	57765/2024	10.07.2024	WP (C) - 430/2015	J.C BARAL	GENERAL		Order Dtd. 2016-12-01		(Seat No-2)
288	57766/2024	10.07.2024	WP (C) - 5771/2003	J.C BARAL	GENERAL		Order Dtd. 2003-12-12		(Seat No-2)
289	57770/2024	10.07.2024	WP (C) - 39313/2023	N.K PATTANAIAK	GENERAL		Order Dtd. 2024-02-28	WRIT BRANCH -2	(Seat No-6)
290	57774/2024	10.07.2024	WP (C) - 13399/2023	J.K MOHANTY	GENERAL		Order Dtd. 2023-05-01	WRIT BRANCH -4	(Seat No-38)
291	57777/2024	10.07.2024	WP (C) - 4199/2024	PRADIPTA KUMAR MOHANTY	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Seat No-13)
292	57778/2024	10.07.2024	WP (C) - 4199/2024	PRADIPTA KUMAR MOHANTY	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -3	(Seat No-13)
293	57781/2024	10.07.2024	WP (C) - 4086/2024	PRADIPTA KU MOHANTY	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -2	(Seat No-9)
294	57784/2024	10.07.2024	WP (C) - 15611/2011	M ROUT	GENERAL		Order Dtd. 2016-01-27	WRIT BRANCH -2	(Seat No-9)
295	57786/2024	10.07.2024	WP (C) - 1929/2011	M ROUT	GENERAL		Order Dtd. 2011-03-24		(Seat No-9)
296	57788/2024	10.07.2024	WP (C) - 13362/2013	A.KBARIK	GENERAL		Order Dtd. 2024-06-25	WRIT BRANCH -1	(Seat No-30)
297	57791/2024	10.07.2024	WP (C) - 8478/2019	R K MOHANTY	GENERAL		Order Dtd. 2022-08-01	WRIT BRANCH -6	(Seat No-26)
298	57794/2024	10.07.2024	SA-191/1999	R.K BARIK	GENERAL		Order Dtd. 2024-07-25	SECOND APPEAL	(Seat No-

									7)
299	57797/2024	10.07.2024	TRP (C) - 346/2017	K SAHOO	GENERAL			M.J.C.	(Seat No-6)
300	57798/2024	10.07.2024	CRLMC-662/2024	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2024-03-19	CRIMINAL MISC	(Seat No-1)
301	57799/2024	10.07.2024	CRLMC-2080/2022	SURAJ KUMAR NAIK	GENERAL		Order Dtd. 2022-10-12 Entire Document,	CRIMINAL MISC	(Seat No-1)
302	57801/2024	10.07.2024	RPFAM-294/2017	A.K MOHANTY	GENERAL		Order Dtd. 2022-04-21	FIRST APPEAL	(Seat No-6)
303	57802/2024	10.07.2024	RVWPET-107/2022	BIKRAM SAMAL	GENERAL		Order Dtd. 2024-07-19	CIVIL REVISION	(Seat No-1)
304	57803/2024	10.07.2024	CONTC-2318/2010	G. ROUT	GENERAL		Order Dtd. 2015-07-17		(Seat No-1)
305	57804/2024	10.07.2024	WP (C) - 16108/2010	G. ROUT	GENERAL		Order Dtd. 2010-09-28		(Seat No-1)
306	57806/2024	10.07.2024	OJC-11925/2000	R K BARIK	GENERAL		Order Dtd. 2009-04-30	WRIT BRANCH -6	(Seat No-35)
307	57896/2024	10.07.2024	ABLAPL-3228/2024	AMLAN SHAKTI PAUL	GENERAL		Order Dtd. 2024-06-27	BAIL-2	(Seat No-7)
308	57960/2024	10.07.2024	CRLA-121/2023	S. CHOUDHURY	GENERAL		Order Dtd. 2024-06-20 Petition, Annexure,	CRIMINAL APPEAL	(Seat No-9)
309	57961/2024	10.07.2024	CRLA-120/2023	S. CHOUDHURY	GENERAL		Order Dtd. 2024-06-20 Petition, Annexure,	CRIMINAL APPEAL	(Seat No-9)
310	57963/2024	10.07.2024	ABLAPL-2483/2024	AK BEHERA	GENERAL		Order Dtd. 2024-07-09		(Seat No-9)
311	57964/2024	10.07.2024	RSA-368/201	J PARIDA	GENERAL		Order Dtd. 2020-01-09	SECOND APPEAL	(Seat at

			7						No-3)
312	57970/2024	10.07.2024	BLAPL-12078/2023	G.R. PATRA	GENERAL		Order Dtd. 9999-12-31	BAIL-2	(Seat No-9)
313	57984/2024	10.07.2024	WPC (OAC)-3/2018	M R SAHOO	GENERAL		Order Dtd. 2024-06-24	OA Branch	(Seat No-1)
314	57988/2024	10.07.2024	WPCRL-109/2021	M K MOHANTY	GENERAL		Order Dtd. 2023-07-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
315	57991/2024	10.07.2024	CRLMP-746/2024	B B DAS	GENERAL		Order Dtd. 2024-05-16	WRIT BRANCH -4	(Seat No-37)
316	57996/2024	10.07.2024	CRLMP-1343/2023	B B DAS	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH -1	(Seat No-1)
317	58002/2024	10.07.2024	FAO-1014/2019	S HUSSIAM	GENERAL		Order Dtd. 2024-03-01	MISC. APPEAL SEC.	(Seat No-9)
318	58005/2024	10.07.2024	SA-79/1997	S KHATUA	GENERAL		Order Dtd. 2020-10-22	SECOND APPEAL	(Seat No-6)
319	58006/2024	10.07.2024	SA-80/1997	S KHATUA	GENERAL		Order Dtd. 2020-10-22	SECOND APPEAL	(Seat No-6)
320	58009/2024	10.07.2024	CONTC-2164/2012	P K DASH	GENERAL		Order Dtd. 2013-02-21		(Seat No-6)
321	58011/2024	10.07.2024	OJC-16286/1997	S K RATH	GENERAL		Order Dtd. 2017-11-16		(Seat No-6)
322	58014/2024	10.07.2024	OJC-6216/1999	S K RATH	GENERAL		Order Dtd. 2020-01-22		(Seat No-6)
323	58017/2024	10.07.2024	WP (C) -4204/2024	A K MOHANTY	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Seat No-

									27)
324	58020/2024	10.07.2024	WP (C) - 4204/2024	A K MOHANTY	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH -4	(Se at No-27)
325	58024/2024	10.07.2024	CMPAT-4/2002	G R PATRA	GENERAL		Order Dtd. 2022-05-05		(Se at No-27)
326	58026/2024	10.07.2024	WP (C) - 25267/2022	A K RANA	GENERAL		Order Dtd. 2022-09-29	WRIT BRANCH -2	(Se at No-7)
327	58029/2024	10.07.2024	WP (C) - 19196/2022	G PADHAN	GENERAL		Order Dtd. 2022-09-08	WRIT BRANCH -6	(Se at No-25)
328	58032/2024	10.07.2024	WP (C) - 17596/2015	A K SAA	GENERAL		Order Dtd. 2024-02-27	WRIT BRANCH -5	(Se at No-20)
329	58035/2024	10.07.2024	WP (C) - 15731/2024	D SETHY	GENERAL		Order Dtd. 2024-07-05	WRIT BRANCH -6	(Se at No-16)
330	58037/2024	10.07.2024	WP (C) - 18236/2023	R K BARIK	GENERAL		Order Dtd. 2023-06-08	WRIT BRANCH -6	(Se at No-26)
331	58038/2024	10.07.2024	WP (C) - 2566/2024	N K LENKA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH -1	(Se at No-3)
332	58039/2024	10.07.2024	WP (C) - 18827/2020	M K SWAIN	GENERAL		Order Dtd. 2024-06-25	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-111)
333	58040/2024	10.07.2024	WP (C) - 17887/2023	R K BARIK	GENERAL		Order Dtd. 2023-06-01	WRIT BRANCH -2	(Se at No-34)
334	58049/2024	10.07.2024	WP (C) - 7642/2020	S. DAS	GENERAL		Order Dtd. 2020-09-07	WRIT BRANCH -5	(Se at No-23)

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